

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2023
(To be answered on the 27th July 2017)

PROFIT EARNED BY AAI

2023. SHRI VINAYAK BHAURAO RAUT
DR. SHRIKANT EKNATH SHINDE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the total profit after tax earned by the Airports Authority of India (AAI) during the financial year 2016-17;
- (b) whether the Government has paid bonus to the AAI employees of the year 2015;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the profit after tax likely to be earned by the AAI during the Financial Year 2017-18 and the bonus paid to their employees in 2016;
- (e) whether the Government has received representations from the public representatives and organizations raising the issue of non-payment of bonus to AAI employees; and
- (f) if so, the details thereof and the action taken thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): The Airports Authority of India (AAI) has earned a profit after tax of Rs. 3115.93 crores during the financial year 2016-17.

(b) & (c): No, Madam. The employees of AAI were not eligible for payment of bonus as per the then prevailing eligibility norms. However, a few employees have become eligible for payment of bonus due to enhancement of eligibility limit from Rs.10,000/- to Rs.21,000/- as per the provisions of Payment of Bonus (Amendment) Act, 2015 as published on 01.01.2016.

(d): The profit after tax likely to be earned by the AAI during the financial year 2017-18 is Rs. 1538.11 crores. AAI has not yet paid the bonus to its employees for 2016.

(e) & (f): Yes, Madam. AAI has already started action for payment of bonus to eligible employees in accordance with the provisions of the aforesaid Act.